

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1367  
TO BE ANSWERED ON 09.12.2021**

**WELFARE SCHEMES FOR UNORGANIZED SECTOR WORKERS**

**1367. # DR. KIRODI LAL MEENA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) State/Union Territory-wise details of the welfare schemes implemented for the unorganized sector workers, particularly the rural farming workers along with the welfare schemes likely to be implemented for the same, particularly in the State of Rajasthan;**
- (b) State/Union Territory-wise total number of beneficiaries, allocated funds and utilisation made under the said schemes, particularly in the State of Rajasthan during the last three years and current year;**
- (c) whether Government has noticed any case of misappropriation and theft of funds earmarked for the welfare of workers in the unorganized sector in the country; and**
- (d) if so, the State/Union Territory-wise details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): The Government has enacted the Unorganised Workers' Social Security Act, 2008 to provide social Security to unorganized workers including agricultural workers. It mandates the Central Government to formulate suitable welfare schemes on matters relating to (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government.**

**Contd..2/-**

**:: 2 ::**

**Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Surksha Bima Yojana (PMSBY) launched in 2015. The benefits under the scheme are Rs. 2 lakh on death due to any reason and permanent disability, Rs 4 lakh on death due to accident and Rs.1 lakh on partial disability. The total premium of Rs.342/- is to be borne by individual/State Government under full premium regime with effect from 01.04.2020. The details of the beneficiaries enrolled under PMJJBY and PMSBY are as under;**

<b>Year</b>	<b>Beneficiaries</b>
<b>2017-18</b>	<b>2,82,78,851</b>
<b>2018-19</b>	<b>3,36,58,896</b>
<b>2019-20</b>	<b>2,66,53,506</b>

**As on 31.10.2021, the cumulative number of beneficiaries enrolled under PMJJBY and PMSBY are 11.67 crores and 26.85 crores respectively.**

**The health and maternity benefits are addressed through Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana, a universal scheme launched in 2018. Under the scheme, Rs. 5 lakh health coverage per family is provided for secondary and tertiary hospitalization free of cost. The beneficiary families under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) have been identified from Socio Economic Caste Census (SECC) of 2011 under deprivation and occupational criteria. The State/UT-wise details of the beneficiary families are at Annexure A. The details of the funds are as under;**

<b>Year</b>	<b>Amount of central Share of premium released to the States (Rupees in Crores)</b>
<b>Sept. 2018- March, 2019</b>	<b>1849.55</b>
<b>2019-2020</b>	<b>2992.95</b>
<b>2020-2021</b>	<b>2544.12</b>

**Contd..3/-**

**Old age protection is provided through Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Pension Scheme launched 2019 to the unorganized workers in terms of a monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years. This is a voluntary and contributory pension scheme. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) can join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. As on 01.12.2021, total 45,78,524 beneficiaries have enrolled themselves under the scheme. The State/UT-wise details of the beneficiaries enrolled under the scheme are at Annexure B. The details of the funds utilised are as under;**

<b>Year</b>	<b>Expenditure (Rs. In crore)</b>
<b>2018-19</b>	<b>49.49</b>
<b>2019-20</b>	<b>359.95</b>
<b>2020-21</b>	<b>319.71</b>

**Apart from these schemes, Atal Pension Yojana, Public Distribution System under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, National Social Assistance Programme, Gareeb Kalyan Rojgar Yojana, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Upadhyay Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana, are also available to the unorganised workers depending upon their eligibility criteria.**

**(c) & (d): Further, no case of misappropriation or theft of the funds allocated for the welfare of the unorganised workers in the country has come to the notice.**

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ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1367 FOR 09.12.2021 REGARDING “WELFARE SCHEMES FOR UNORGANISED SECTOR WORKERS” RAISED BY DR. KIRODI LAL MEENA.

State / UT	Number of Eligible Families under PM-JAY		
	SECC 2011 Families	Additional Families covered by State / UT	Total Families
A&N Islands	21,399		21,399
Andhra Pradesh	54,67,524	90,12,033	1,44,79,557
Arunachal Pradesh	88,611	1,71,606	2,60,217
Assam	26,96,996		26,96,996
Bihar	1,08,11,015		1,08,11,015
Chandigarh	23,678		23,678
Chhattisgarh	36,50,364	19,20,555	55,70,919
DNH&DD	26,342	35,608	61,950
Goa	36,431		36,431
Gujarat	43,83,948	32,04,589	75,88,537
Haryana	15,45,936		15,45,936
Himachal Pradesh	4,78,985		4,78,985
Jammu And Kashmir	5,97,801	14,56,497	20,54,298
Jharkhand	28,05,753	29,05,180	57,10,933
Karnataka	62,09,073	52,90,927	1,15,00,000
Kerala	22,03,589	19,52,522	41,56,111
Ladakh	10,904	28,638	39,542
Lakshadweep	1,465		1,465
Madhya Pradesh	83,57,257	25,04,396	1,08,61,653
Maharashtra	83,63,664		83,63,664
Manipur	2,73,250		2,73,250
Meghalaya	3,47,013	2,07,118	5,54,131
Mizoram	1,94,859		1,94,859
Nagaland	2,33,328		2,33,328
Puducherry	1,03,434		1,03,434
Punjab	14,64,802	24,92,403	39,57,205
Rajasthan*	58,95,363	50,28,504	1,09,23,867
Sikkim	39,738		39,738
Tamil Nadu	77,70,928	69,29,072	1,47,00,000
Telangana	25,90,010	61,66,832	87,56,842
Tripura	4,90,964		4,90,964
Uttar Pradesh	1,16,84,453	8,43,876	1,25,28,329
Uttarakhand	5,23,536	10,45,932	15,69,468
<b>Total</b>	<b>8,93,92,413</b>	<b>5,11,96,288</b>	<b>14,05,88,701</b>

Note:

Above list does not include eligible beneficiary family count of SECC 2011 from West Bengal, Odisha and NCT of Delhi as they are not implementing AB PM-JAY.

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Sl. No.	State/UT	Number of beneficiaries enrolled
1	ANDAMAN AND NICOBAR ISLANDS	2,281
2	ANDHRA PRADESH	1,51,383
3	ARUNACHAL PRADESH	2,484
4	ASSAM	22,353
5	BIHAR	2,00,002
6	CHANDIGARH	4,249
7	CHHATTISGARH	2,09,065
8	DELHI	8,608
9	GOA	984
10	GUJARAT	3,69,739
11	HARYANA	8,19,831
12	HIMACHAL PRADESH	41,951
13	JAMMU AND KASHMIR	70,905
14	JHARKHAND	1,29,872
15	KARNATAKA	1,08,039
16	KERALA	11,297
17	LADAKH	1,466
18	LAKSHADWEEP	21
19	MADHYA PRADESH	1,27,117
20	MAHARASHTRA	5,90,666
21	MANIPUR	4,013
22	MEGHALAYA	3,018
23	MIZORAM	634
24	NAGALAND	4,769
25	ODISHA	1,68,555
26	PUDUCHERRY	1,277
27	PUNJAB	34,238
28	RAJASTHAN	1,03,509
29	SIKKIM	138
30	TAMIL NADU	57,764
31	TELANGANA	41,393
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4
33	TRIPURA	29,657
34	UTTAR PRADESH	6,36,547
35	UTTARAKHAND	34,706
36	WEST BENGAL	79,386
<b>Grand Total</b>		<b>40,71,921</b>
<b>Bulk enrolment in the States/UTs of Haryana, Uttar Pradesh, Maharashtra, Rajasthan and Chandigarh</b>		<b>5,06,603</b>
<b>Grant Total</b>		<b>45,78,524</b>

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